

Open Court

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD.

Allahabad this the 2nd day of March 2000.

Original Application no. 169 of 2000

Hon'ble Mr. Justice Neelam Sanjiva Reddy, Vice-Chairman  
Hon'ble Mr. S. Biswas, Administrative Member

P.K. Sharma, S/o Sri Vishnu Kumar, Sharma,  
R/o Quarter no. H 355, Railway Harthala,  
Colony, Moradabad,  
Working as Section Controller, Northern  
Railway, Moradabad.

... Applicant

C/A Shri T.S. Pandey

Versus

1. Union of India through its Ex-officio  
Secretary and Chairman, Railway Board  
Raih Bhawan,  
New Delhi.
2. General Manager, Northern Railway,  
Baroda House, New Delhi.
3. Division Railway Manager, Northern  
Railway, Northern Railway, Moradabad.
4. Senior Divisional Operating Manager,  
Northern Railway, Moradabad.
5. Senior Divisional Personnel Officer,  
Northern Railway, Moradabad.

... Respondents.

C/R ...

UJ

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ORDER

(3)

Hon'ble Mr. Justice Neelam Sanjiva Reddy, V.C.

Heard Shri T.S. Pandey learned counsel for the applicant. He submits that his representation dated 15.02.2000 is pending with the respondent no. 3 and that a direction may be ~~granted~~ given to respondents to dispose of his representation at the earliest, so ~~the delay does not affect his~~ that ~~may not effect~~ job prospects.

2. In view of the above submissions the O.A. is disposed of at the admission stage, directing the respondent no. 3 to dispose of representation of the applicant dated 15.02.2000 within a period of 15 days from the date of receipt of this order.
3. Registry is directed to issue this order to the respondent no. 3 immediately for compliance.
4. The applicant is at liberty to file fresh OA if he is aggrieved by any decision of respondent no. 3 on his representation.

*5 Bm*  
A.M.

*6/9*  
V.C.

/pc/